



भारत सरकार, Government of India

अंतर्राष्ट्रीय सीमा शुल्क निदेशालय
Directorate of International Customs
केन्द्रीय उत्पाद शुल्क और सीमा शुल्क बोर्ड
Central Board of Excise & Customs
जीवन भारती बिल्डिंग, Jeevan Bharti Building
दूसरा टावर, 2nd Tower दसवीं मंजिल, 10th Floor,
कनाउट प्लेस, Connaught Place नई दिल्ली-110001, New Delhi-110001

EPBAX No 011-21400632

Email: dicbec.dor@gov.in

फा.सं./F.No. DIC/CHN/11/2021-REV-O/o Pr COMM-R-DIC-DELHI

दिनांक/Date: 09.03.2021

सेवामे/To,

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्यूरो / The Director General, Narcotics Control Bureau, गृह मंत्रालय / Ministry of Home Affairs, वेस्ट ब्लॉक नं० 1/ West Block, No. 1, विंग नं० 5 / Wing No. 5, आर. के. पुरम / R.K Puram, नई दिल्ली / New Delhi -110066
2. महानिदेशक, राजस्व इंटेलिजेंस निदेशालय, 'डी' ब्लॉक, आइ.पी. भवन, आइ.पी. एस्टेट, नई दिल्ली-110002
The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi -110002
3. महानिदेशक, माल और सेवा कर इंटेलिजेंस महानिदेशालय, वेस्ट ब्लॉक VIII, विंग नं० VI, दुसरी मंजिल, आर. के. पुरम, नई दिल्ली -110066
The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R. K Puram, New Delhi -110066
4. आयुक्त, विधि कार्य निदेशालय / चौथी मंजिल, राजेंद्र भवन, 210 -दीनदयाल उपाध्याय मार्ग, नई दिल्ली-110002
The Commissioner, Directorate of Legal Affairs, /4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi -110002
5. अपर महानिदेशक, प्रणाली महानिदेशालय, जोखिम प्रबंधन प्रभाग, विठ्ठलदास ठाकरसे मार्ग, सामने पाटकर हॉल, न्यू मरिन लाईंस, मुम्बई - 400020
The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hal, New Marin Lines, Mumbai-400020
6. मुख्य आयुक्त (सभी) / All Chief Commissioners,
सीमा शुल्क, सीमा शुल्क (प्रिवेंटिव), माल और सेवा कर, माल और सेवा कर (ऑडिट)/ Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

महोदय /महोदया/ Sir/Madam,

विषय/Sub:- मैसर्स कार्बोरंडम यूनिवर्सल लिमिटेड के ऑथोराइज्ड इकॉनॉमिक ऑपरेटर (AEO-T 2) स्टेटस की समीक्षा करने के संबंध में कानूनी अनुपालन हेतु ।
Legal Compliance for Review of Authorized Economic Operator (AEO) T2 status of M/s Carborundum Universal Limited - reg.

(1) सी.बी.ई.सी.के परिपत्र संख्या 33/2016-सीमा शुल्क, दिनांक 22/07/2016/6) सी.बी.आई.सी.की वेबसाइट पर उपलब्ध के अनुसार मैसर्स कार्बोरंडम यूनिवर्सल लिमिटेड को ए.ई.ओ.स्टेटस की समीक्षा के लिए लिया गया है।

M/s Carborundum Universal Limited has been taken up for Review of AEO status in terms of CBIC Circular No. 33/2016-Cus., dated 22/07/2016 (available on CBIC website).

(2) मैसर्स कार्बोरंडम यूनिवर्सल लिमिटेड के यूनिट की सूची एवं इसके बोर्ड ऑफ डायरेक्टर्स/ प्रोप्राइटर्स/पार्टनर्स/कम्पनी सेक्रेटरी की सूची अनुलग्नक 'क' के रूप में संलग्न है।

A list of units of **M/s Carborundum Universal Limited** and its Board of Directors/ Proprietors/Partners/Company Secretary is enclosed as Annexure-- A.

- (3) इसके अतिरिक्त, यह भी अनुरोध है कि निम्नलिखित बिंदुओं से संबंधित विवरण इस पत्र की प्राप्ति के 14 दिनों के अंदर डाक द्वारा या उपर्युक्त ई-मेल पते पर ई-मेल द्वारा अंतरराष्ट्रीय सीमा शुल्क निदेशालय को भेज दें:-
- पिछले तीन वित्तीय वर्षों में धोखाधड़ी, जालसाजी, सीधी तस्करी, उत्पाद शुल्क योग्य वस्तुओं के गुप्त रूप से निष्कासन अथवा ऐसे मामले जहाँ ग्राहक से तो सेवाकर वसूला गया परंतु सरकार के पास जमा नहीं किया गया, से अंतर्ग्रस्त मामलों के संबंध में उन्हें जारी किया गए कारण बताओ नोटिस (एस.सी.एन.)।
 - वे मामले जहाँ आवेदक अथवा इसके वरिष्ठ प्रबंधन के विरुद्ध अभियोजन प्रक्रिया शुरू कर दिया गया है अथवा शुरू करने पर विचार किया जा रहा है।
 - पिछले तीन वित्तीय वर्षों के दौरान सीमा शुल्क अधिनियम, 1962 के अधीन जारी किए गए सभी कारण बताओ नोटिसों (एस.सी.एन.) (उक्त i एवं ii में दर्शाए गए के अतिरिक्त) माँगी गई कोई विवादित ड्यूटी ड्रॉ बैक व इंकार की माँग है, ऐसी विवादित ड्यूटी माँग या ड्रॉ बैक माँग अथवा इंकार की माँग का अनुपात उपलब्ध कराया जाए।

विवरण में संक्षेप में मामला, कारण बताओ नोटिस/आदेश की तारीख तथा आलिप्त राजस्व दर्शाया जाए। यदि यह आवेदक विभाग/सरकार के किसी प्रतिकूल नोटिस में आया हो तो कृपया उसका विवरण भेजा जाए। यदि भविष्य में कोई नया कारण बताओ नोटिस जारी किया जाता है, तो उसे इस कार्यालय को सूचित किया जाए ताकि इस मामले में स्थिति / मान्यता की समीक्षा की जा सके।

Further, it is also requested that details regarding below mentioned points may be intimated to **Directorate of International Customs** positively within 14 days of receipt of this letter vide post or through e-mail id - dicbec.dor@gov.in

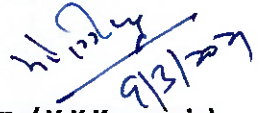
- Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may please be communicated. In case any fresh /new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

- (4) उक्त परिपत्र के पैरा 3.2 के संबंध में विगत तीन वर्षों हेतु पार्टी द्वारा प्रस्तुत अनुपालन रिकॉर्ड की बैकग्राउंड जांच करने हेतु यह विवरण आवश्यक है। यदि उपर्युक्त निर्धारित समायावधि तक जवाब प्राप्त नहीं होता है तो यह मान लिया जाएगा कि आवेदक को ए.ई.ओ. स्टेट्स प्रदान करने में आपको कोई आपत्ति नहीं है।
These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in continuing 'AEO' status to the applicant.
- (5) इसके अतिरिक्त, यदि आवेदक के अपयश संबंधी कोई मामला आपकी नोटिस में अभी आया है अथवा भविष्य में आए तो उसकी सूचना भी हमें भेजें।
Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to us.

संलग्नक: अनुलग्नक क
Encl: Annexure- A

भवदीय /Yours faithfully,


(वाई के कंवरिया / Y.K Kanwaria)
(सहायक / Assistant
Commissioner)

List of directors and sites of M/s Carborundum Universal Limited

Directors:

Name	DIN/PAN
PUNDI SRINIVASAN RAGHAVAN	0007812320
SUJJAIN SURESH TALWAR	0001756539
SANJAY JAYAVARTHANAVELU	0000004505
SOUNDARA KUMAR	0001974515
MURUGAPPAN MURUGAPPAN MUTHIAH	0000170478
REKHA SURENDRHIRAN	AEGPR9043E
NARAYANAN ANANTHASESHAN	0002402921
AROON RAMAN	0000201205
PURUSHOTHAMAN PADMANABHAN	AEAPP4935R

Branches:

1.	Branch Code:31 PLOT NO.8, CARBORUNDUM UNIVERSAL, TD. SEZ, KALAMASSERY DEVELOPMENT , PLOT PO PB NO ONE ERNAKULAM,KERALA,683104
2.	Branch Code:2 MFG. UNIT - COATED ABRASIVES, .2272, TIRUVOTTIYUR, , CHENNAI,TAMIL NADU,600019
3.	Branch Code:16 K3, ASAHI INDL. ESTATE, MANGALORE, JHABRERA ROAD, JHABRERA POST, , HARIDWAR,UTTARAKHAND,247667
4.	Branch Code:30 PLOT NO.2 & 3, CARBORUNDUM UNIVERSAL LTD. SEZ,, AL LTD. SEZ,,KALAMASSERY DEVELOPMEN , ERNAKULAM,KERALA,683104
5.	Branch Code:19 A-7/2.MIDC AREA. AURANGABAD.MAHARASHTRA,431210
6.	Branch Code:32 PLOT No.4. CARBORUNDUM UNIVERSAL, TD. SEZ, PB NO.1, KALAMASSERY , DEVELOPMENT PLOT PO COCHIN,KERALA.683104
7.	Branch Code:6 MGF. UNIT - PLOT NO.48, SIPCOT INDL., L.,COMPLEX, , HOSUR,TAMIL NADU,635126
8.	Branch Code:9 MFG. UNIT- BROWN AL.OXIDE GRAINS, ALAMASSERY DEV. PLOT PO., , KALAMASSERY,KERALA,683104

9.	Branch Code:29 DOOR NO.20C,, ATE. , HOSUR.TAMIL NADU,635126
10.	Branch Code:5 MFG. UNIT- SILICON CARBIDE GRAINS, PB.NO.3, NALLUKETTU, KORATTY, , KORATTY,KERALA,680308
11.	Branch Code:26 PLOT NO.37, INDUSTRIAL ESTATE,, ADHARTAL, , JABALPUR,MADHYA PRADESH,482004
12.	Branch Code:23 PLOT NO.18, COCHIN SPECIAL, C ZONE CSEZ, KAKKANAD, , COCHIN,KERALA,682037
13.	Branch Code:13 PLOT NO.F-1/2, F-2, F-3, F-4 & F-5,, ,SIPCOT INDUSTRIAL PARK, , SRIPERUMBUDUR,TAMIL NADU.602105
14.	Branch Code:20 VINNAMPALLI ROAD,MUNGELERI, , VENNAMPALLE, , VELLORE,TAMIL NADU,632516
15.	Branch Code:10 MFG. UNIT- INDUSTRIAL CERAMICS, ISION, SIPCOT INDL. COMPLEX, , HOSUR.TAMIL NADU,635126
16.	Branch Code:28 SHED NO.27/2&27/3, DOOR NO.2/518-, 21&22, ANUMEPALLI VILLAGE, , HOSUR,TAMIL NADU.635126
17.	Branch Code:1 MFG. UNIT- BONDED ABRASIVES, .2272, TIRUVOTTIYUR, , CHENNAI,TAMIL NADU.600019
18.	Branch Code:33 Central Warehouse, Plot No.44,, LDING NO.2, PHASE1, SIPCOT INDL. , Complex Mookandapalli Village Hosur,TAMIL NADU,635126
19.	Branch Code:14 P.B. NO.2,, . DWARAKA,GUJARAT,361350
20.	Branch Code:18 35-48-49-50-51,INDUSTRIAL ESTATE,, ADHARTAL , JABALPUR,MADHYA PRADESH,482004
21.	Branch Code:25 CARBORUNDUM UNIVERSAL LIMITED, PLOT, T,NO.7, COCHIN SEZ, KAKKANAD, , COCHIN,KERALA,682037
22.	Branch Code:12 PLOT NO.C-4 & C-5, KAMARAJ SALAI,, CMDA INDUSTRIAL COMPLEX, , MARAIMALAI NAGAR,TAMIL NADU,603209
23.	Branch Code:27 GOPALPUR,, , GANGA NAGAR,WEST BENGAL,743250
24.	Branch Code:3 MFG. UNIT- BONDED REFRACTORIES, OT NO.102 & 103, SIPCOT INDL. COMPL , RANIPET,TAMIL NADU,632403

